

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S.TIRUPUR SRI SENTHIL COTTON MILLS LIMITED

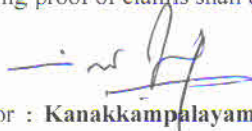
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/S.TIRUPUR SRI SENTHIL COTTON MILLS LIMITED
2.	Date of incorporation of corporate debtor	13/07/1996
3.	Authority under which corporate debtor is incorporated / registered	RoC-Coimbatore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17111TZ1996PLC007516
5.	Address of the registered office and principal office (if any) of corporate debtor	SF No 302, Konathottamandipalayam Village, Tirupur, Tamilnadu – 641687
6.	Date of closure of Insolvency Resolution Process	23/03/2020
7.	Liquidation commencement date of corporate debtor	29/05/2020
8.	Name and registration number of the insolvency professional acting as liquidator	Kanakkampalayam Chinnasamy Senthilkumar IBBI/IPA-001/IP-P01229/2018-19/12091
9.	Address and e-mail of the liquidator, as registered with the Board	27, 4th Street, Ramaiah Colony West, Ram Nagar, Tirupur -641602 Email: kcsenthilkumarip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	27, 4th Street, Ramaiah Colony West, Ram Nagar, Tirupur -641602 Email: kcsenthilkumarip@gmail.com
11.	Last date for submission of claims	29/06/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal CHENNAI Bench has ordered the commencement of liquidation of the **M/S.TIRUPUR SRI SENTHIL COTTON MILLS LIMITED** on 29.05.2020.

The stakeholders of **M/S.TIRUPUR SRI SENTHIL COTTON MILLS LIMITED** are hereby called upon to submit their claims with proof on or before 29/06/2020, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Name and signature of liquidator : **Kanakkampalayam Chinnasamy Senthilkumar**

Date : 01/06/2020

Place: Tirupur